

(By email/ fax/ speed post)

**THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**HC.VII-100 (Pt. IV)/2010/2202/A**

From: Shri R.A. Tapadar,  
OSD, Gauhati High Court, Guwahati &  
Joint Director (Officiating),  
Judicial Academy, Assam.

To,

Prof. S.P. Srivastava,  
I/c Registrar (Administration),  
National Judicial Academy, Bhopal.

Dated: Guwahati, the 22<sup>nd</sup> April, 2015.

Sub: Nomination for two day Juvenile Justice Conference in collaboration with  
the National Commission for the Protection of Child Rights on 27<sup>th</sup> and  
28<sup>th</sup> May, 2015 at the NJA, Bhopal.

Ref: Your letter No. NJA/ Regr/SE/2015/1344 dated 27.03.2015.

Sir,


With reference to the subject cited above, I am directed to inform you  
that Hon'ble the Gauhati High Court has been pleased to nominate the following  
Principal Magistrates and non-Judicial Members of the Juvenile Justice Boards to  
attend the two day Juvenile Justice Conference scheduled to be held on 27<sup>th</sup> and  
28<sup>th</sup> May, 2015 at the NJA, Bhopal, in collaboration with the National Commission  
for the Protection of Child Rights:

1. Smti. Leena Doley, Sub-Divisional Judicial Magistrate (S), Sivasagar.
2. Shri Ranjan Brahma, Sub-Divisional Judicial Magistrate, Dhubri.
3. Shri Deepak Kumar Baruah, Member, JJB, Kamrup (Metro).
4. Shri Siraj Uddin Ahmed, Member, JJB, Nagaon.

This is for favour of your kind information and necessary action.

With warm regards.

Yours faithfully,

  
22.04.15

**O.S.D. & JOINT DIRECTOR (OFFICIATING),  
JUDICIAL ACADEMY, ASSAM.**

22.04.15  
Contd.....

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**HC.VII-100 (Pt. IV)/2010/2203-2218/A dated 22.04.2015**

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

***The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.***

***The non-judicial Members of the Juvenile Justice Boards would be entitled for reimbursement of to and fro train fare of second class A.C. or actual fare, whichever is less, from the NJA.***

4. The Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Sivasagar/ Dhubri. ***(He / she is requested to inform the nominated participant(s) of his / her respective District.)***
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar (Judicial), Gauhati High Court, Guwahati.
8. The Joint Registrar (Admn. II) -cum- In charge, Protocol, Gauhati High Court, Guwahati.
9. Smti. Leena Doley, Sub-Divisional Judicial Magistrate (S), Sivasagar.
10. Shri Ranjan Brahma, Sub-Divisional Judicial Magistrate, Dhubri.
11. The Chief Judicial Magistrate, Kamrup (Metro), Guwahati. ***(He is requested to inform Shri Deepak Kumar Baruah, Member, JJB, Kamrup- Metro).***
12. The Chief Judicial Magistrate, Nagaon. ***(She is requested to inform Shri Siraj Uddin Ahmed, Member, JJB, Nagaon.)***

**(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)**

***The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: liaisonoffice@nja.gov.in, website: www.nja.gov.in). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. Nominated participants are also requested to obtain the details of Joining***

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*Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.*

*They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.*

*The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme.*

13. The Administrative Officer, Judicial Academy, Assam.
14. The Systems Analyst, Gauhati High Court, Guwahati. **(He is directed to upload this letter in the official website of Gauhati High Court immediately.)**
15. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
16. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.

  
22.04.15  
**O.S.D. & JOINT DIRECTOR (OFFICIATING),  
JUDICIAL ACADEMY, ASSAM.**